

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

MP/ CP(IB) 33 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.11.2020

Name of the Company:

Star Protection Pvt Ltd

V/s

P D Agarwal Infrastructure Ltd

Section:

9 of the Insolvency and Bankruptcy Code

ORDER

No one appeared for the Operational Creditor and also for the Corporate Debtor.

Matter to appear for further consideration on 08.01.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 26th day of November, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Prakash